67 Written Answers

[RAJYA SABHA]

Directors, which has also representatives from Government Departments and the RBI, and also review half-yearly by the Central Board of Directors of RBI to ensure that the objectives for which NABARD has been established are being achieved.

Identification of agricultural products for export

2720. SHRI MUKHTIAR SINGH MALIK : Will the Minister of COM-MERCE be pleased to state :

(a) whether items of agricultural products for export-purposes have been identified;

(b) whether a proposal for posting agricultural experts in Indian Embassies is under consideration; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI) : (a) Yes, Sir.

(b) No, Sir.

(c) Doesn't arise.

Smuggling of Indian Currency into Pakistan

2721. SHRI J. P. GOYAL : SHRI RAM AWADESH SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that there has been substantial increase in the smuggling of Indian currency into Pakistan;

(b) if so, what are the comparative figures of the Indian currency seized at the Indo-Pak border during 1984, 1985 and 1986 (till date) and what is the estimated amount of Indian currency considered to have been smuggled across the border during these years; and

(c) what steps have been taken by Government to check the smuggling of Indian currency into Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) : (a) and (b) Reports received by the Government and seizures made indicate that the Indian currency is one of the items sensitive to smuggling across the Indo-Pak border. Smuggling being a clandestine activity, does not, by its very nature, lend itself to any estimate. However, the figures of seizures of Indian currency on the Indo-Pak border region during the years 1984, 1985 and 1986 (upto September) as given below do not reveal any substantial increase smuggling of Indian currency.

Year	Amount of Indian Currency seized (Rs. in lakhs)	
1984	5.	26
1985	3.	87
1986	0.	65.
(Upto	September)	

(c) The anti-smuggling drive has been intensified on the Indo-Pak region. The Preventive and Intelligence machinery of the Customs Department in the region remains vigilant against smuggling activities in general, including smuggling of Indian currency. The trends in smuggling and seizures made are kept under constant review for taking appropriate remedial measures in close co-ordination with the concerned Central and State Government agencies deployed in the region.

Disposal of residual assets by Bombay Dyeing

2722. SHRI SHANKER SINH VAGHELA : Will the Minister of FINANCE be pleased to state :

(a) whether Bombay Dyeing submitted a proposal to the Finance Ministry in December, 1985 for disposal of residual asset of DM plant valued at \$ 50,000/-;

(b) if so, what action Government have taken thereon;

(c) whether it is also a fact that Bombay Dyeing offered these assets for sale for a minimum bid of one million dollars; and

(d) if so, whether the sale of residual assets has since taken place and what is the amount of foreign exchange repatriated to India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) : (a) Yes.